

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.203
CP(IB)/220(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Uni Credit S.P.A

.....Applicant

V/s

Jinaam's Dress Ltd

.....Respondent

Order delivered on: 10/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Chaitanya Joshi, Adv.

For the Respondent : Mr. Pavan Godiawala, Adv.

ORDER

Ld. Counsel for the respondent seeks time to file written submissions. The same may be filed within one-day.

List for filing written submissions on behalf of respondent on 12.06.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)